

Title: Introduction of the Constitution (Amendment) Bill, 2005. (Substitution of new article for article 37).

15.37^{1/2} hrs.

CONSTITUTION (AMENDMENT) BILL*

(Substitution of new article for article 37)

SHRI MOHAN SINGH (DEORIA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI MOHAN SINGH : I introduce the Bill.

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